

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311

IA-1601/2023 IA-5757/2022 IA-5139/2022 IA-5140/2022 IA-5141/2022
IA-5696/2022 IA-4868/2022 IA-4598/2022 IA-4096/2022 I.A-4107/2022
IA-3678/2022 IA-3704/2022 IA-3605/2022 IA-2821/2022 IA-3087/2022
IA-5764/2021 5001/2021 IA/4766/2021 IA/3356/2020 IA/3629/2020
IA/4184/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020 IA/3951/2020
IA/5100/2020 IA/4876/2020 IA/5235/2020 IA/372/2021 IA/347/2021
IA/446/2021 IA/471/2021 IA/987/2021 IA-1493/2021 I.A-2504/2021
I.A-3593/2021 IA-4171/2021 IA-4956/2021 IA-5905/2021 IA-1161/2022
IA-1926/2022 IA-1996/2022 IA-2009/2022 IA-2194/2022 IA-899/2023
IA-935/2023

In

(IB)-2130(ND)2019

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Today Homes & Infrastructure Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 02.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Murali Kumar Reddy, Advocate in

IA No. 4096/2022, Mr. Ashim Vachher, Mr. Vaibhav Dabas, Advocates for Applicant in I.A No. 1493 of 2021, Mr. Rahul Malhotra and Ms. Tanya Kumari, Advocates in IA No. 4598/2022, Mr. Mr. Tavish B. Prasad, Advocate in IA/5905/2021; IA/1161/2022 & IA/1926/2022, Mr. Gautam Singhal, Mr. Rajat Chaudhary, Advocates for IBBI Bank/Applicant in IA-471/2021, Mr. Himanshu Harbola, Mr. Rohit Rajliwal, Advocates in IA-1996/2022

U N Singh Adv for applicant-GNoida Authority in IA4868/2022 & IA 372/2021

For the RP

: Mr. Himanshu Harbola, Advocate for RP,

Mr. Kanishk Khetan, Advocate for RP, Ms. Rashmi Chopra with Ms. Vatsala C. Chaturvedi, Mr. Nilesh Sharma for RP, Mr. Nilesh Sharma, RP, Ms. Swastika Kumari, Advocate

For the Respondent : Mr. Mahjabeen, Advocate for Respondent No. 3 in IA 3772/2021, Mr. Aman Leekha Advocate for Respondent No. 9 in IA No. 4096 of 2022, Mr. Anmol Rattan Sidhu, Sr. Adv. with Mr. Mandeep Kaur

ORDER

This matter was taken up upon mentioning.

Mr. Himanshu Harbola, Ld. Counsel appearing for the Resolution Professional.

List the matter on **19.05.2023** top of the board.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)